[Shri A. C. Guha]

35

1956, publishing further amendments to the Central Excise Rules, 1944

- Ministry of Finance (Revenue Division) Notification No. 6-CER|56, dated the 9th June, 1956, publishing further amendments to the Central Excise Rules, 1944.
- <v) Ministry of Finance (Revenue Division) Notification No. CER|56, dated the 16th June, 1956, publishing further amendment to the Central Excise Rules, 1944.

[Placed in Library. See No. S-238/56 for (i) to (v).]

<vi) Ministry of Finance (Revenue Division) Notification No. 8-CER|56, dated the 14th July, 1956, publishing further amendment to the Central Excise Rules, 1944. [Placed in Library. See No. S-264[56.]

AUDIT REPORT (POSTS AND TELEGRAPHS), 1956—PART I

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Audit Report (Posts and Telegraphs), 1956— Part I. [Placed in Library. See No. S-274/56.]

PROCEEDINGS OF COMMITTEE 'C ON SECOND FIVE YEAR PLAN (LAND REFORMS AND AGRICULTURE INCLUDING ANIMAL HUSBANDRY) AND SYNOPSIS THEREOF

SHRI R. M. DESHMUKH (Madhya Pradesh): Sir, I beg to lay on the Table a copy of the Proceedings together with the Synopsis of proceedings of Committee 'C on the Second Five Year Plan (Land Reforms including Agriculture Animal Husbandry). [Placed in Library. See No. S-266|56.1

PROCEEDINGS OF COMMITTEE 'B' ON SECOND FIVE YEAR PLAN (INDUSTRIES. MINERALS, TRANSPORT AND COMMUNI-CATIONS) AND SYNOPSIS THEREOF

SHRI RAJENDRA PRATAP SINHA (Bihar): Sir, I beg to lay on the Table a copy of the Proceedings together with the synopsis of proceedings of Committee 'B' on the Second Five Year

Plan (Industries, Minerals, Tranport and Communications). [Placed in Library. See No. S-273|56.]

SEVENTEENTH REPORT OF PUBLIC ACCOUNTS COMMITTEE (1955-56) ON THE APPROPRIATION ACCOUNTS (RAIL-WAYS), 1953-54

SHRI B. C. GHOSE (West Bengal): Sir, I beg to lay on the Table a copy of the Seventeenth Report of the Public Accounts Committee (1955-56) on the Appropriation Accounts (Railways), 1953-54, Vol. I-Report. [Placed in Library. See No. S-272J56.]

THE HINDU MINISTRY AND GUARDIANSHIP BILL, 1955.

THE SECURITIES CONTRACTS (REGULATION BILL, 1956.

THE RESERVE BANK OF INDIA (AMENDMENT BILL, 1956.-

SECRETARY: Sir, I lay on the Table-

- (i) The Hindu Minority and Guardianship Bill, 1955, as amended by the Lok Sabha.
- (ii) The Securities Contracts (Regulation) Bill, 1956, as passed by the Lok Sabha.
- (iii) The Reserve Bank of India (Amendment) Bill, 1956, as passed by the Lok Sabha.

PETITION ON THE STATES RE-**ORGANISATION BILL,1956**

SECRETARY: Sir, I have to report to the House that a petition relating to the States Reorganisation Bill, 1956, has been received by me.

PAPERS LAID ON THE TABLE

REPORT OF JOINT COMMITTEE OF THE HOUSES ON THE STATES REORGANISA-TION BILL, 1956

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the reorganisation of the States of India and for matters connected therewith.